

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 447 OF 2024**

**IN THE MATTER OF:**

SAMPURNA NAND

...APPLICANT

**VERSUS**

PNC INFRATECH LTD. & ORS.

...RESPONDENTS

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*As above*

AJIT SHARMA  
 ADVOCATE FOR THE RESPONDENT NO.1  
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 Supreme Court of India  
 New Delhi 110001  
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Place: New Delhi  
 Date: 11.01.2026

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. No. 447 OF 2024**

**IN THE MATTER OF:**

SAMPURNA NAND

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**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 (PNC INFRATECH LTD. / NOW AHVS INFRA LLP) PURSUANT TO ORDER DATED 10.12.2025.**

1. That this Additional Affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal vide Order dt. **10.12.2025**, wherein Respondent No. 1 was directed to place on record requisite details regarding:
  - a. Installation of borewell and permissions from UP Ground Water Authority.
  - b. Installation of CCTV cameras.
  - c. Development of a three-row green belt.
  - d. Installation of wind-breaking walls (with dimensions).
  - e. Source of mined material used.
  - f. Audit Report (if any conducted)

**2. CHANGE OF OWNERSHIP.**

It is submitted that the Stone Crusher Unit located at Arazi No. 57, Village-Sonpur, Pargana-Bhagwat, Tehsil-Chunar, District-Mirzapur (U.P.) was previously established and operating under the name of M/s PNC Infratech Limited and whereas, following the purchase of the said crusher plant machinery

and land, a representation accompanied by a notarized affidavit dated 04.07.2024 was submitted by Mr. Anuj Jain, Partner of M/s AHVS Infra LLP, requesting a formal change of name in the records and whereas the U.P. Pollution Control Board (Regional Office, Sonbhadra), vide its letter reference No. G682/C-21/MZP/2024 dated 09.07.2024, accepted the said request and amended the previous Consent to Operate (Online Ref No. 159294/UPPCB... dated 11.07.2022) to stand in favour of M/s AHVS Infra LLP. A copy of the UPPCB letter dt. 09.07.2024 is annexed herewith as **ANNEXURE R-1**.

### **3. INSTALLATION OF BOREWELL AND PERMISSIONS FROM UP GROUND WATER AUTHORITY.**

It is respectfully submitted that the borewell was installed on the site after obtaining the NOC. A valid No-Objection Certificate (NOC) bearing Authorization No. NOC014331 from the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh, which remains effective from 28.06.2023 to 27.06.2028. Furthermore, a digital water flow meter has been installed and calibrated to accurately monitor water abstraction, with its installation and functionality verified on 21.06.2023. The permitted annual withdrawal for industrial use, as per the NOC, is 13,500 m<sup>3</sup>/year, and we strictly adhere to this limit. A true copies of the Ground Water NOC and the Flow Meter Installation Report are collectively annexed hereto and marked as **Annexure R-2 (Colly)**.

### **4. INSTALLATION OF CCTV CAMERAS.**

It is respectfully submitted that the Respondent No. 1 has not installed any CCTV cameras in stone crushing unit.

## 5. DEVELOPMENT OF GREEN BELT (THREE ROWS).

It is respectfully submitted that the Respondent has developed a green belt comprising three rows of trees around the periphery of the unit to mitigate dust and noise pollution.

The Respondent has procured and planted various species of trees including *Chitwan, Kadamb, Maulsari, Amla, and Mango*.

A true copy of the purchase bills from Indian Nursery and Maurya Kisan Paudhshala (dated 28.12.2023, 28.02.2024, etc.) evidencing the purchase of saplings is annexed hereto as **Annexure R-3 (Colly)**.

**Soil Fertility Constraints and Adaptive Measures:** It is respectfully submitted that the unit is located in a region characterized by low soil fertility index, shallow topsoil depth (average 15-20 cm), and high calcareous content, which naturally constrains the growth rate and ultimate canopy size of the planted saplings. Despite these inherent limitations, Respondent has undertaken scientifically recommended soil amendment measures including application of organic compost, vermicompost, and mycorrhizal inoculants to enhance root establishment and vegetative growth. A true copy of the photographs demonstrating the three-row plantation status is annexed herewith as **Annexure R-4**.

**Maintenance Protocol:** Regular watering through drip irrigation, quarterly fertilization, and pest management are being conducted under supervision of a qualified horticulturist.

## 6. INSTALLATION OF WIND BREAKING WALLS.

It is respectfully submitted that the Respondent has installed Wind Breaking Walls of appropriate dimensions. The walls have been constructed using heavy-

duty structural steel, specifically **MS Channels and MS Angles**, and covered with **GC Sheets**. The installed wall has a height of **12 feet**, a length of **400 meters**, and a width of **200 meters**, with a sheet thickness of **0.50 mm**. These measures are sufficient to prevent the dispersion of dust particles. A true copy of the invoices from **Tata Iron Stores** dt. 27.06.2023 & 28.07.2023 evidencing the purchase of these materials is annexed herewith as **Annexure R-5**.

A true copy of the photographs of the Wind Breaking Walls is annexed hereto as **Annexure R-6**.

#### 7. **SOURCE OF MINED MATERIAL.**

It is respectfully submitted that the Respondent procures mined material (Boulders) from vendors. The primary source of the mined material used by the unit is **M/s Aneja Infratech**, located at Ramaipatti, Mirzapur (GSTIN: 09ABFFA7490Q1ZM). The material is purchased against proper Tax Invoices, copies of which ranging from the period **September 2021 to March 2024**. These documents evidence the legitimate procurement of raw material (Boulders) for the crushing unit. A true copy of the invoices is annexed herewith as Annexure R-7.

#### 8. **AUDIT REPORT.**

It is respectfully submitted that there was no audit report conducted.

9. That the contents of the above affidavit are true and correct to the best of my knowledge and belief, derived from the official records of the company. No part of it is false and nothing material has been concealed therefrom.

Filed By:



AJIT SHARMA  
ADVOCATE FOR THE RESPONDENT NO.1  
320, C.K. Daphtary Block  
Supreme Court of India  
New Delhi 110001  
Ph: +91 99109 40004  
Email: [sharma.ajit@gmail.com](mailto:sharma.ajit@gmail.com)

Place: New Delhi  
Date: 11.01.2026

IN THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 447 of 2025

IN

I.A NO. OF 2025

IN THE MATTER OF:  
SAMPURNA NAND

...APPLICANT

Versus

PNC INFRATECH LTD. AND ORS.

...RESPONDENTS

AFFIDAVIT

I, Anuj Jain S/o Shri Chakresh Kumar Jain, partner, AHVS INFRA LLP (Formerly PNC Infratech Ltd.) having it's office at Kamla Nagar, Agra U.P, do hereby solemnly affirm and state as under: -

1. That I am the Respondent No.1 in the above mentioned Application and as such I am fully acquainted with the facts, circumstances and records of the instant case and as such competent to swear this affidavit.
2. That I further state that the contents of the accompanying Application has been thoroughly read and understood by me and I declare that the same has been prepared on my instructions.
3. That the contents of the accompanying Application are all true to my knowledge. The same has been read over to me and understood by me to be true.
4. That the annexures to the accompanying Application are true copies of their respective originals.

DEPONENT

**Verification:-**

I, the deponent above named, do hereby verify and state that the contents of the foregoing paragraphs of the above affidavit are true to the best of my knowledge and belief and that no part of it is false and nothing material has been concealed there from. Verified by me at 10 on this 11 day of January 2026.



*Anuj Jain*  
I solemnly affirm and state that the contents of the foregoing paragraphs of the above affidavit are true to the best of my knowledge and belief and that no part of it is false and nothing material has been concealed there from. Verified by me at 10 on this 11 day of January 2026.

DEPONENT

## UPPCB

REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, SONBHADRA

Ref No.: G-682/C-21/MZP/2024

Date: 09.07.2024

To,

Shri Anuj Jain (Partner),  
M/s AHVS Infra LLP (Stone Crusher Unit)  
Arazi No. 57, Village-Sonpur, Pargana-Bhagwat,  
Tehsil-Chunar, District-Mirzapur (U.P.)

**Subject:** Regarding the change of name of M/s PNC Infratech Limited, Arazi No-57, Village-Sonpur, Pargana Bhagwat, Tehsil-Chunar, District-Mirzapur to M/s AHVS Infra LLP (Stone Crusher Unit).

**Sir,**

Please refer to your representation (Notarized Affidavit) dated 04.07.2024 on the above subject. Through the said letter, a request has been made to change the name of the purchased crusher plant machinery and M/s PNC Infratech Limited, Arazi No. 57, Village-Sonpur, Pargana-Bhagwat, Tehsil-Chunar, District-Mirzapur (U.P.) to the name of M/s AHVS Infra LLP. The sale deed related to the crusher plant machinery and land, and the GST registration certificate are attached with the submitted representation (Notarial Affidavit).

Therefore, after considering the request made through the industry's representation letter (Notarized Affidavit) dated 04.07.2024, the previous consent order issued in the name of M/s PNC Infratech Limited, Arazi No. 57, Village-Sonpur, Pargana-Bhagwat, Tehsil-Chunar, District-Mirzapur (U.P.), online reference number-159294/UPPCB/Sonbhadra (UPPCBRO)/CTO/both/MIRZAPUR/2022 dated 11.07.2022, is hereby amended/name changed to be in favor of M/s AHVS Infra LLP.

The said issued consent order shall be deemed to have been issued in the name of

M/s AHVS Infra LLP (Stone Crusher Unit). Furthermore, the production capacity of the industry, the site, and the conditions imposed in the issued consent order dated 11.07.2022 shall remain unchanged.

**Yours faithfully,**

(Signed)

(Rajendra Gupta)

Regional Officer

**Copy to:** Chief Environmental Officer (Circle-2), U.P. Pollution Control Board,  
Lucknow for information.

**Regional Officer**

Office: House No. 162, Uttar Mohal (Near Chandi Hotel), Robertsganj,

Sonbhadra-231216

Email: [rosonbhadra@uppcb.in](mailto:rosonbhadra@uppcb.in)



**क्षेत्रीय कार्यालय,**  
**उ०प्र० प्रदूषण नियंत्रण बोर्ड, सोनभद्र**  
**REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD,**  
**SONBHADRA**

संदर्भ सं० जी०६८२/सी-२१/एम०जेड०पी०/२०२४

दिनांक-०९.०७.२०२४

सेवा में,

श्री अनुज जैन(पार्टनर),  
मेसर्स-ए०एच०वी०एस० इंफ्रा एल०एल०पी०(स्टोन क्रशर युनिट)  
आराजी नं० ५७, ग्राम-सोनपुर, परगना-भगवत,  
तहसील-चुनार, जनपद-मीरजापुर(उ०प्र०)।

विषय:-मेसर्स पी०एन०सी० इंफ्राटेक लिमिटेड, आराजी नं०-५७, ग्राम-सोनपुर, परगना-भगवत, तहसील-चुनार, जनपद-मीरजापुर का नाम परिवर्तित कर मेसर्स-ए०एच०वी०एस० इंफ्रा एल०एल०पी०(स्टोन क्रशर युनिट)किये जाने के संबंध में।

महोदय,

उपरोक्त विषयक अपने प्रत्यावेदन(नोटिफाइड शपथ-पत्र) दिनांक-०४.०७.२०२४ का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से क्रय किये गये क्रशर प्लांट मशीनरी एवं मेसर्स पी०एन०सी० इंफ्राटेक लिमिटेड आराजी नं० ५७, ग्राम-सोनपुर, परगना-भगवत तहसील-चुनार, जनपद-मीरजापुर (उ०प्र०) को मेसर्स-ए०एच०वी०एस० इंफ्रा एल०एल०पी० के नाम में परिवर्तित किये जाने का अनुरोध किया गया है। प्रेषित प्रत्यावेदन(नोटिफाइड शपथ-पत्र) के साथ क्रशर प्लांट मशीनरी एवं जमीन से संबंधित विक्रय अभिलेख, जी०एस०टी० पंजीयन प्रमाण-पत्र संलग्न है।

अतः उद्योग के प्रत्यावेदन पत्र(नोटिफाइड शपथ-पत्र) दिनांक-०४.०७.२०२४ के माध्यम से किये गये अनुरोध पर विचारोपरान्त उद्योग मेसर्स पी०एन०सी० इंफ्राटेक लिमिटेड आराजी नं० ५७, ग्राम-सोनपुर, परगना-भगवत तहसील-चुनार, जनपद-मीरजापुर(उ०प्र०) के नाम से निर्गत पूर्व सहमति आदेश ऑनलाइन संदर्भ संख्या-१५९२९४/UPPCB/Sonbhadra(UPPCBRO)/CTO/both/MIRZAPUR/2022 दिनांक-११.०७.२०२२ में संशोधन/नाम परिवर्तित कर सहमति आदेश को मेसर्स ए०एच०वी०एस० इंफ्रा एल०एल०पी० के पक्ष में परिवर्तित किया जाता है। उक्त निर्गत सहमति आदेश मेसर्स ए०एच०वी०एस० इंफ्रा एल०एल०पी०(स्टोन क्रशर युनिट) के नाम से निर्गत हुआ समझा जाये। अग्रेतर उद्योग की उत्पादन क्षमता, स्थल तथा निर्गत सहमति आदेश दिनांक-११.०७.२०२२ में अधिरोपित शर्तें यथावत रहेंगी।

भवदीय,

*(Handwritten Signature)*

(यू०के० गुप्ता)

क्षेत्रीय अधिकारी

प०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी(वृत्त-२), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

कार्यालय : मकान संख्या १६२ उत्तर मोहाल (निकट चण्डी होटल), राबर्ट्सगंज, सोनभद्र-२३१२१६

House No. 162, Uttar Mohal (Near Chandi Hotel) Robertsganj, Sonbhadra-231216

Email-rosombhadra@uppcb.in





ENVIRO EMPIRICAL SERVICES

## Minutes of meeting

Minutes of meeting between M/s PNC INFRA TECH LIMITED Mirzapur Uttar Pradesh

Date-21/06/2023

### Mamber present:

M/s PNC INFRA TECH LIMITED Mirzapur	M/s ENVIRO EMPIRICAL SERVICES
Mr. Vijay Bahadur ji	Mr. Amit Kumar Mr. Vijay Kumar

### **Subject: For Flow Meter Installation**

Enviro empirical services representative Mr. Amit Kumar & Mr. Vijay Kumar visited the site M/s PNC INFRA TECH LIMITED Mirzapur 21 of June, 2023 and done following activities-

- 1-EES engineer checked the physical condition of all instruments and found ok.
- 2-EES engineer calibrated the flow meter (Number of 1) successfully with lab value.
- 3-Now data update on Display satisfactory
- 4-Now all system running ok.
- 5-EES engineer calibration reports has given to customer within 2-3 days
- 6-EES engineer Flow Meter Installation completed

M/s PNC INFRA TECH LIMITED Mirzapur

M/s Enviro Empirical Services

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**Ground Water Department**  
(Namami Gange & Rural Water Supply Department)  
Ministry of Jal Shakti  
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /  
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR  
BULK USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC014331**

**VALID FROM 28/06/2023 TO 27/06/2028**

Name of the Applicant	RAMKRIPAL SINGH		
Address of the Applicant:	No 57 Sonpur Pg Bhagwat Teh Chunar Dist Mirzapur UP		
Company Name:	PNC INFRATECH LIMITED	Company Address	Village - Sonpur, Mirzapur
Serial No. of Application Form	MRZP0623NIN0031	Date of Submission	26/06/2023
Specimen Signature of the User:			
<b>Location particulars:</b>			
District	Mirzapur	Block	RAJGARH
J.L. No		Plot No.	57 पिन
Municipality/Corporation	No	Ward No.	NA
Holding No.			NA
Rate of Withdrawal (m <sup>3</sup> /hr.)	18.00	Date of Energization (In Case of Electric Pump)	15/07/2017

**Particulars of the Proposed Well and Pumping Device:**

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	10.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	6.00	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m <sup>3</sup> /hr.):	18.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:	13500	Recharge Required:	6750.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6750.00 cubic meter, as specified under the application form within the given time period..

**GENERAL CONDITIONS**

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- Holder of this NOC is hereby directed to fill from I(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
  - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
  - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
  - iii) All industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
  - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m<sup>3</sup>/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
  - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
  - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

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2/3

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- vii) Industries which are likely to cause ground water pollution e.g Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
  - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
  - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m<sup>3</sup> /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :28/06/2023

Place:Mirzapur

**This certificate is electronically generated and does not require digital signature**

309

Bought of विक्रेता

14

BILL FORM

ANNEXURE R-3

25632  
18788

No. क्रमांक

Date तिथि 28/12/23

Sold to क्रेता.....

Messers

पी. एन. सी. इन्फ्राटेक लिमिटेड

सर्वश्री

सोमपुर डायरी

QUANTITY  
संख्याPARTICULARS  
विवरणRATE  
दरAMOUNT रकम  
Rs. P.

50 पीस

पीसा

40

2000/-

Purpose	Plant
DMTR No.	6780
Dated	28/12
Amount passed (Rs.)	2000
(Store Head)	(Project Head)
PNC INFRA TECH LTD. - 1149	

60000 97177

5001432270

510662 8128

5123 133644

Thank you! धन्यवाद

TOTAL

E. &amp; O. E. भूल चूक लेनी देनी

कुल जोड़

2000/-























GSTIN.- 09AWBPS0335B1ZX

INVOICE

Mob : 9838686538

# TATA IRON STORES

C. 30/35, MALDAHIYA, VARANASI - 221002

लॉक के गार, चेनल, इंगल व रेल लाइन के थोक व फुटकर विक्रेता

Invoice No.:-

99

Date of Issue 27-06-2023

State Code (09)


Transport Mode

Vehicle No. UP 65 GT 1246

Date

Purchaser PNE Infratech Limited  
 Address NH-2 By Panna Road Agraa site  
Village Aharauna Ekali Mirzapur  
 Mobile 9690010834

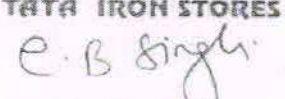
GSTIN 09AA.CC.P0377Q1ZU State Code [09]

S.No.	DESCRIPTION OF GOODS	HSN Code	QNTY	RATE		AMOUNT	
				Rs.	P.	Rs.	P.
	MC Channel	726	2659. 988 kg	55.	085	146525.	42
<div style="border: 1px solid black; padding: 5px; margin-bottom: 10px;">                     Purpose <u>Plant</u>                      DMT N. No. <u>6911</u> Dated <u>27/6/23</u>                      Amt. <u>172900/-</u>                        PNE INFRA TECH LTD. - 11491                 </div> <p>                     5100004937      5106541850                      5001293462      5123041915                 </p>							

Bank details :	Taxable Value	146525.	42
Bank Name : Kotak Mahindra Bank • Branch : Nadesar, Vns	CGST @ 9%	13187.	29
A/c No : 9838686538 • IFSC Code : KKBK0005332	SGST @ 9%	13187.	29
Bank details :	IGST @		
Bank Name : Indian Bank • Branch : Kashi Vidyapith, Vns	Other Charges		
A/c No : 20204943886 • IFSC Code : IDIB000K618	Grand Total	172900.	00

Rupees ( In Words): One lakh seventy two thousand nine hundred Rupees

Note: ● All disputes are subject to Varanasi Jurisdiction.  
 ● Goods ones sold will not be taken back.  
 ● Interest @24%per annum will be charged if the amount is not paid after due date.  
 ● E & O E.

For:- TATA IRON STORES  
  
 (Signature of issuing Authority)

GSTIN.- 09AWBPS0335B1ZX

INVOICE

Mob : 9838686538

# TATA IRON STORES

C. 30/35, MALDAHIYA, VARANASI - 221002

Invoice No.:-

100

Date of Issue 27-06-2023

State Code (09)

Transport Mode

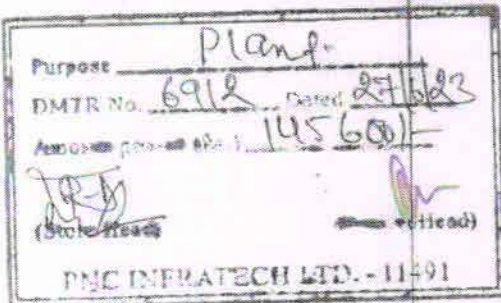
Vehicle No.

UP65 DT 8753

Date

Purchaser PNC Infratech Limited  
 Address NH-2 By Pass Road Agra Site-  
 Village - Aharura, Ekali Muzapur  
 Mobile 9895010834

GSTIN 09AAACCP0377Q1ZU State Code P.91

S.No.	DESCRIPTION OF GOODS	HSN Code	QNTY	RATE		AMOUNT	
				Rs.	P.	Rs.	P.
	MC channel	726	1139. 995kg	55.085		62796.62	
	MS Angle	726	1100kg	55.085		60593.22	
						5100004937	
						5001293472	
						5106541869	
						5123041934	

Taxable Value	123389.84
CGST @9%	11105.08
SGST @9%	11105.08
IGST @	
Other Charges	
Grand Total	145600.00

Bank details :  
 Bank Name : Kotak Mahindra Bank • Branch : Nadésar, Vns  
 A/c No : 9838686538 • IFSC Code : KKBK0005332

Bank details :  
 Bank Name : Indian Bank • Branch : Kashi Vidyapith, Vns  
 A/c No : 20204943886 • IFSC Code : IDIB000K618

Rupees (in Words): One lakh forty five thousand six hundred Rupees

Note :  
 • All disputes are subject to Varanasi Jurisdiction.  
 • Goods ones sold will not be taken back.  
 • Interest @24% per annum will be charged if the amount is not paid after due date.  
 • E & O E.

For: **TATA IRON STORES**  
E. B Singh  
 (Signature of Issuing Authority)

GSTIN.- 09AWBPS0335B1ZX

INVOICE

Mob : 9838686538

**TATA IRON STORES**

C. 30/35, MALDAHIYA, VARANASI - 221002

लोहे के गालर, वेनल, इंगल व रेल लाइन के थोक व फुटकर बिक्री

Purchaser PNC Infratech Limited  
 Address NH-2: By Pass Road Agra  
Site - Ahariyara, Ekali mirzapur  
 Mobile 9690010834

Invoice No.:-

106

Date of issue 27/06/2023

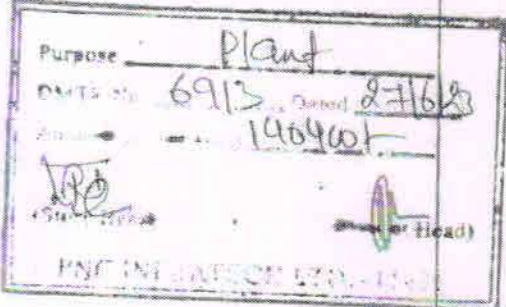
State Code (09)

Transport Mode.....

Vehicle No. UP61T2742

Date.....

GSTIN 09AWBPS0335B1ZX State Code [09]

S.No.	DESCRIPTION OF GOODS	HSN Code	QNTY	RATE Rs. P.	AMOUNT Rs. P.
	m.s. Angle-	7216.	2160kg	55.085	118983= 56
				510600 4937 5001293474 5106540882 5123041947	

Bank details :

Bank Name : Kotak Mahindra Bank • Branch : Nadesar, Vns

A/c No : 9838686538 • IFSC Code : KKBK0005332

Bank details :

Bank Name : Indian Bank • Branch : Kashi Vidyapith, Vns

A/c No : 20204943886 • IFSC Code : IDIB000K618

Taxable Value 118983 = 56

CGST @ 9% 10708 = 47

SGST @ 9% 10708 = 47

IGST @ 1

Other Charges 1

Grand Total 140400 = 00

Rupees ( In Words): One Lakh Forty Thousand Four Hundred only

- Note :
- All disputes are subject to Varanasi Jurisdiction.
  - Goods ones sold will not be taken back.
  - Interest @24%per annum will be charged if the amount is not paid after due date.
  - E & O E.

For: - TATA IRON STORES

E. B. Singh

(Signature of issuing Authority)

E-way Bill - 4213 4884 6893

GSTIN.- 09AWBPS0335B1ZX

INVOICE

Mob : 9838686538

**TATA IRON STORES**

C. 30/35, MALDAHIYA, VARANASI - 221002

लोहे के गट्टर, पेन्ट, इंगल व रेल लाइन के थोक व फुटकर विक्रेता

Purchaser: PNC Infratech Limited  
 Address: NH-2 By Pano Road Agra site  
Village Aharuna Ekali Mirzapur  
 Mobile: 90900 10834

Invoice No.:-

108

Date of Issue 28-06-2023

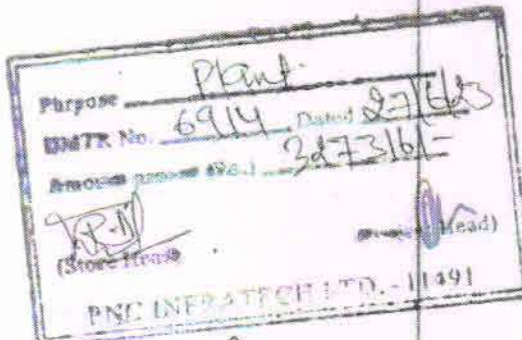
State Code (09)

Transport Mode.....

Vehicle No. UP67AT0435

Date.....

GSTIN 09AACCP037701ZU State Code [09]

S.No.	DESCRIPTION OF GOODS	HSN Code	QNTY	RATE Rs. P.	AMOUNT Rs. P.
	GC Sheet	7210	3003 kg	92.37	277387.11
				510000 4937	
				500 1293422	
				510654 2259	
				51230 42322	

Bank details :

Bank Name : Kotak Mahindra Bank • Branch : Nadesar, Vns  
 A/c No : 9838686538 • IFSC Code : KKBK0005332

Bank details :

Bank Name : Indian Bank • Branch : Kashi Vidyapith, Vns  
 A/c No : 20204943886 • IFSC Code : IDIB000K618

Taxable Value	277387.11
CGST @9%	24964.89
SGST @9%	24964.84
IGST @	
Other Charges	79
Grand Total	327316.00

Rupees ( In Words): Three lakh twenty seven thousand three hundred sixty

- Note:
- All disputes are subject to Varanasi Jurisdiction.
  - Goods ones sold will not be taken back.
  - Interest @24%per annum will be charged if the amount is not paid after due date.
  - E. & O E.

For:- TATA IRON STORES

E. B. Singh

(Signature of issuing Authority)



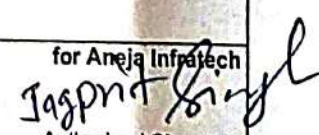






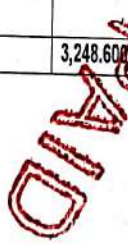







<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No.		Dated		
		7		30-Sep-21		
		Delivery Note		Mode/Terms of Payment		
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Reference No. & Date.		Other References		
		Buyer's Order No.		Dated		
		Dispatch Doc No.		Delivery Note Date		
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through		Destination		
		Terms of Delivery				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	<b>BOLDER</b>	2516	2,551.738 TON	120.00	TON	3,06,208.56
	OUTPUT C GST @ 2.5%			2.50	%	7,655.21
	OUT PUT S GST @ 2.5%			2.50	%	7,655.21
	ROUND OFF					0.02
Total			2,551.738 TON			₹ 3,21,519.00
Amount Chargeable (in words)						E & O.E
INR Three Lakh Twenty One Thousand Five Hundred Nineteen Only						
Company's PAN : ABFFA7490Q						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						
Customer's Seal and Signature		for Aneja Infratech  Authorised Signatory				

This is a Computer Generated Invoice

## TAX INVOICE

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>8</b>	Dated <b>29-Oct-21</b>			
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Delivery Note <b>Bill Period 26 Sep. To 25 Oct</b>	Mode/Terms of Payment			
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References			
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated			
Description of Goods		Dispatch Doc No.	Delivery Note Date <b>29-Oct-21</b>			
Terms of Delivery		Dispatched through	Destination			
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	2516	3,248.600 TON	120.00	TON	<b>3,89,832.00</b>
	OUTPUT C GST @ 2.5%			2.50	%	9,745.80
	OUT PUT S GST @ 2.5%			2.50	%	9,745.80
	ROUND OFF					0.40
Total			3,248.600 TON			<b>₹ 4,09,324.00</b>
Amount Chargeable (in words) <b>INR Four Lakh Nine Thousand Three Hundred Twenty Four Only</b>						E. & O.E
Company's PAN : ABFFA7490Q						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		 				
Customer's Seal and Signature		for Aneja Infratech  Authorised Signatory				

This is a Computer Generated Invoice

TAX INVOICE

37

332

**Aneja Infratech**  
 Ramaipatti, Mirzapur  
 GSTIN/UIN: 09ABFFA7490Q1ZM  
 State Name : Uttar Pradesh, Code : 09  
 E-Mail : aneja16infratech@gmail.com

Invoice No. **9** Dated **30-Nov-21**  
 Delivery Note Mode/Terms of Payment  
 Bill Period **26 Oct To 25 Nov**  
 Reference No. & Date. Other References

Consignee (Ship to)  
**P.N.C Infratech Ltd**  
 Sonapur, Aharaura  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09

Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date  
**30-Nov-21**  
 Dispatched through Destination

Buyer (Bill to)  
**P.N.C Infratech Ltd**  
 Sonapur, Aharaura  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09  
 Place of Supply : Uttar Pradesh

Terms of Delivery

No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	2516	26,205.000 TON	120.00	TON	31,44,600.00
	OUTPUT C GST @ 2.5%			2.50	%	78,615.00
	OUTPUT S GST @ 2.5%			2.50	%	78,615.00
	Total		26,205.000 TON			33,01,830.00

Amount Chargeable (in words)  
**INR Thirty Three Lakh One Thousand Eight Hundred Thirty Only**

E. & O.E

Company's PAN : **ABFFA7490Q**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

*(Handwritten signatures)*

Customer's Seal and Signature

for Aneja Infratech  
*(Signature)*  
 Authorised Signatory

333

## TAX INVOICE

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UID: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No.	Dated
	10	31-Dec-21
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Bill Period 26 Nov To 25 Dec	Other References
	Reference No. & Date.	
	Buyer's Order No.	Dated
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Dispatch Doc No.	Delivery Note Date
	Dispatched through	31-Dec-21
	Destination	
Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	2516	30,562.000 TON	120.00	TON	36,67,440.00
	OUTPUT C GST @ 2.5%			2.50	%	91,686.00
	OUTPUT S GST @ 2.5%			2.50	%	91,686.00
Total			30,562.000 TON			₹ 38,50,812.00

E. &amp; O.E

Amount Chargeable (in words)

**INR Thirty Eight Lakh Fifty Thousand Eight Hundred Twelve Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
16	36,67,440.00	2.50%	91,686.00	2.50%	91,686.00	1,83,372.00
Total	36,67,440.00		91,686.00		91,686.00	1,83,372.00

Tax Amount (in words) : **INR One Lakh Eighty Three Thousand Three Hundred Seventy Two Only**

**PAID**

Company's PAN

ABFFA7490Q

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

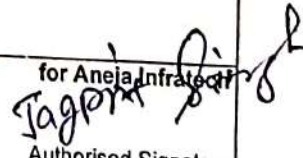
for Aneja Infratech

Jagpreet Singh

Authorised Signatory

This is a Computer Generated Invoice

## TAX INVOICE

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>13</b>	Dated <b>31-Jan-22</b>			
		Delivery Note <b>Bill Period 26 DEC To 25 JAN</b>	Mode/Terms of Payment			
		Reference No. & Date.	Other References			
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date <b>31-Jan-22</b>			
		Dispatched through	Destination			
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Terms of Delivery				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	<b>BOLDER</b>	2516	17,546.000 TON	120.00	TON	<b>21,05,520.00</b>
	<i>OUTPUT C GST @ 2.5%</i>			2.50	%	<b>52,638.00</b>
	<i>OUT PUT S GST @ 2.5%</i>			2.50	%	<b>52,638.00</b>
Total			17,546.000 TON			<b>₹ 22,10,796.00</b>
Amount Chargeable (in words) <b>INR Twenty Two Lakh Ten Thousand Seven Hundred Ninety Six Only</b>						E. & O.E
Company's PAN : <b>ABFFA7490Q</b>		Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.				
Customer's Seal and Signature		for Aneja Infratech  Authorised Signatory				

This is a Computer Generated Invoice

TAX INVOICE

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No. <b>14</b>	Dated <b>27-Feb-22</b>
	Delivery Note <b>Bill Period 26 JAN TO 25 FEB</b>	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date <b>27-Feb-22</b>
	Dispatched through	Destination
	Terms of Delivery	
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	5121183568 67-2570 2021032732 Rs. 1552881/- Pankaj Dwivedi Audit Officer 10/03/22 Passing Authority	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	2516	15,326.000 TON	120.00	TON	<b>18,39,120.00</b>
	OUTPUT C GST @ 2.5%			2.50	%	45,978.00
	OUT PUT S GST @ 2.5%			2.50	%	45,978.00
	<b>Total</b>		15,326.000 TON			<b>₹ 19,31,076.00</b>

ONLINE PAYMENT  
 DATE: 10/03/22  
 Rs. 1552881/-

Amount Chargeable (in words) **INR Nineteen Lakh Thirty One Thousand Seventy Six Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
2516	18,39,120.00	2.50%	45,978.00	2.50%	45,978.00	91,956.00
<b>Total</b>	<b>18,39,120.00</b>		<b>45,978.00</b>		<b>45,978.00</b>	<b>91,956.00</b>

Tax Amount (in words) : **INR Ninety One Thousand Nine Hundred Fifty Six Only**

Company's PAN : **ABFFA7490Q**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
 Authorised Signatory

This is a Computer Generated Invoice

*(Handwritten marks)*

①

**TAX INVOICE**

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>15</b>	Dated <b>17-Mar-22</b>		
		Delivery Note Bill Period <b>26 FEB TO 10 MAR</b>	Mode/Terms of Payment		
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated		
		Dispatch Doc No.	Delivery Note Date <b>17-Mar-22</b>		
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonepur, Aharaura GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References		
		Dispatched through	Destination		
		Terms of Delivery <span style="font-size: 2em; font-family: cursive;">521196617</span>			
SI No.	Description of Goods	HSN/SAC	Quantity	Rate per	Amount
1	<b>BOLDER</b>	2516	13,732.000 TON	120.00 TON	<b>16,47,840.00</b>
	OUTPUT C GST @ 2.5% OUT PUT S GST @ 2.5%			2.50 % 2.50 %	41,196.00 41,196.00
Total			13,732.000 TON		<b>₹ 17,30,232.00</b>
Amount Chargeable (in words) <b>INR Seventeen Lakh Thirty Thousand Two Hundred Thirty Two Only</b>					E. & O.E
Company's PAN : ABFFA7490Q Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		ONLINE PAYMENT DATE 05.10.4.22 ₹ 15,96,756.17			
Customer's Seal and Signature		for Aneja Infratech <span style="font-size: 1.5em; font-family: cursive;">Jagpreet Singh</span> Authorised Signatory			

₹ 15,96,757/-

20/6/2022 Hari Oum Sharma Auditor	Passing Authority
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To PAY ₹ 15,96,757=00

Pay 26.3.22

**TAX INVOICE**

<p><b>Aneja Infratech</b>                  Ramaipatti, Mirzapur                  GSTIN/UID: 09ABFFA7490Q1ZM                  State Name : Uttar Pradesh, Code : 09                  E-Mail : aneja16infratech@gmail.com</p>	Invoice No. <b>16</b>	Dated <b>31-Mar-22</b>
Consignee (Ship to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Delivery Note <b>Bill Period 11 MAR TO 31 MAR</b>	Mode/Terms of Payment
	Buyer's Order No.	Other References
Buyer (Bill to) <b>P.N.C Infratech Ltd</b> Sonapur, Aharaura GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Dispatch Doc No.	Delivery Note Date <b>31-Mar-22</b>
	Dispatched through	Destination
Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	2516	14,842.000 TON	120.00	TON	17,81,040.00
	OUTPUT C GST @ 2.5%			2.50 %		44,526.00
	OUT PUT S GST @ 2.5%			2.50 %		44,526.00
Total			14,842.000 TON			₹ 18,70,092.00

PAID

Amount Chargeable (in words)  
**INR Eighteen Lakh Seventy Thousand Ninety Two Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
2516	17,81,040.00	2.50%	44,526.00	2.50%	44,526.00	89,052.00
Total	17,81,040.00		44,526.00		44,526.00	89,052.00

Tax Amount (in words) : **INR Eighty Nine Thousand Fifty Two Only**

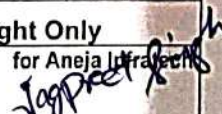
Company's PAN : **ABFFA7490Q**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech

*Joginder Singh*  
 Authorised Signatory

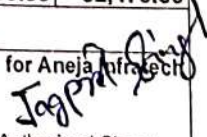
## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>AI/2023/001</b>	Dated <b>30-Apr-23</b>			
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References			
		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
Terms of Delivery <b>Bill Period 1 April To 30 April-2023</b>						
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	0	39,313.000 TON	120.00	TON	47,17,560.00
	OUT PUT C GST @ 2.5%			2.50	%	1,17,939.00
	OUTPUT S GST @ 2.5%			2.50	%	1,17,939.00
Total			39,313.000 TON			₹ 49,53,438.00
Amount Chargeable (in words) <b>INR Forty Nine Lakh Fifty Three Thousand Four Hundred Thirty Eight Only</b> E. & O.E						
HSN/SAC		Taxable Value	Central Tax		State Tax	
			Rate	Amount	Rate	Amount
0		47,17,560.00	2.50%	1,17,939.00	2.50%	1,17,939.00
Total		47,17,560.00		1,17,939.00		1,17,939.00
Tax Amount (in words) : <b>INR Two Lakh Thirty Five Thousand Eight Hundred Seventy Eight Only</b>						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.			for Aneja Infratech  Authorised Signatory			

This is a Computer Generated Invoice




## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UID: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>AI/2023/002</b>	Dated <b>17-May-23</b>				
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment				
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References				
		Buyer's Order No.	Dated				
		Dispatch Doc No.	Delivery Note Date				
		Dispatched through	Destination				
Terms of Delivery <b>Bill Period 01 May To 15 May</b>							
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	<b>BOLDER</b>	0	13,745.000 TON	120.00	TON	16,49,400.00	
	<b>OUTPUT C GST @ 2.5%</b>			2.50	%	41,235.00	
	<b>OUTPUT S GST @ 2.5%</b>			2.50	%	41,235.00	
<b>Total</b>			13,745.000 TON			₹ 17,31,870.00	
Amount Chargeable (in words) <b>INR Seventeen Lakh Thirty One Thousand Eight Hundred Seventy Only</b> E. & O.E							
HSN/SAC		Taxable Value	Central Tax		State Tax		
0		16,49,400.00	Rate	Amount	Rate	Amount	
			2.50%	41,235.00	2.50%	41,235.00	
<b>Total</b>		16,49,400.00		41,235.00		41,235.00	
Tax Amount (in words) : <b>INR Eighty Two Thousand Four Hundred Seventy Only</b>							
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						for Aneja Infratech  Authorised Signatory	

This is a Computer Generated Invoice



## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UID: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No. <b>AI/2023/003</b>	Dated <b>31-May-23</b>
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UID : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Terms of Delivery <b>Bill Period 16 May To 31 May</b>		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	0	9,516.000 TON	120.00	TON	<b>11,41,920.00</b>
	<b>OUTPUT C GST @ 2.5%</b>			2.50 %		<b>28,548.00</b>
	<b>OUTPUT S GST @ 2.5%</b>			2.50 %		<b>28,548.00</b>
Total			9,516.000 TON			<b>₹ 11,99,016.00</b>

PAID

Rs. 000 620 /

Amount Chargeable (in words)

**INR Eleven Lakh Ninety Nine Thousand Sixteen Only**

E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
0	11,41,920.00	2.50%	28,548.00	2.50%	28,548.00	57,096.00
<b>Total</b>	<b>11,41,920.00</b>		<b>28,548.00</b>		<b>28,548.00</b>	<b>57,096.00</b>

Tax Amount (in words) : **INR Fifty Seven Thousand Ninety Six Only**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech

Jagjeet Singh

Authorised Signatory

This is a Computer Generated Invoice

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## Tax Invoice 46

Aneja Infratech

Ramaipatti, Mirzapur

GSTIN/UIN: 09ABFFA7490Q1ZM

State Name : Uttar Pradesh, Code : 09

E-Mail : aneja16infratech@gmail.com

Consignee (Ship to)

PNC INFRATECH LIMITED

Village-Sonpur, Post-EKLI, Tehsil-Chunar

Dist. Mirzapur-

GSTIN/UIN : 09AACCP0377Q1ZU

State Name : Uttar Pradesh, Code : 09

Buyer (Bill to)

PNC INFRATECH LIMITED

Village-Sonpur, Post-EKLI, Tehsil-Chunar

Dist. Mirzapur-

GSTIN/UIN : 09AACCP0377Q1ZU

State Name : Uttar Pradesh, Code : 09

Invoice No.

AI/2023/004

Dated

30-Jun-23

Delivery Note

Mode/Terms of Payment

Reference No. &amp; Date.

Other References

Buyer's Order No.

Dated

Dispatch Doc No.

Delivery Note Date

Dispatched through

Destination

Terms of Delivery

Bill Period 01 June to 30 June

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	BOLDER	0	29,020.000 TON	120.00	TON	34,82,400.00
	OUT PUT C GST @ 2.5%			2.50	%	87,060.00
	OUTPUT S GST @ 2.5%			2.50	%	87,060.00
	Total		29,020.000 TON			₹ 36,56,520.00

Rs. 2411526/-

PAID

Amount Chargeable (in words)

INR Thirty Six Lakh Fifty Six Thousand Five Hundred Twenty Only

E. &amp; O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
0	34,82,400.00	2.50%	87,060.00	2.50%	87,060.00	1,74,120.00
Total	34,82,400.00		87,060.00		87,060.00	1,74,120.00

Tax Amount (in words) : INR One Lakh Seventy Four Thousand One Hundred Twenty Only

Declaration  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech

Jagpreet Singh  
Authorised Signatory

This is a Computer Generated Invoice

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**47**  
**TAX INVOICE**

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<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No. <b>AI/2023/006</b> Dated <b>31-Aug-23</b>
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village- Sonpur, Post EKLI, Tehsil- Chunar Dist.- Mirzapur -231301 GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Delivery Note Mode/Terms of Payment
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village- Sonpur, Post EKLI, Tehsil- Chunar Dist.- Mirzapur -231301 GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Reference No. & Date. <b>AI/2023/006 dt. 31-Aug-23</b> Other References <b>Bill Period 01 Aug to 31 Aug</b> Buyer's Order No. Dated
	Dispatch Doc No. Delivery Note Date
	Dispatched through Destination
	Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	2516	5,399.000 TON	126.00	120.00	TON	6,47,880.00
	<b>OUTPUT C GST @ 2.5%</b>				2.50 %		16,197.00
	<b>OUT PUT S GST @ 2.5%</b>				2.50 %		16,197.00
<b>Total</b>			5,399.000 TON				<b>₹ 6,80,274.00</b>

Amount Chargeable (in words) E. & O.E

**INR Six Lakh Eighty Thousand Two Hundred Seventy Four Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
2516	6,47,880.00	2.50%	16,197.00	2.50%	16,197.00	32,394.00
<b>Total</b>	<b>6,47,880.00</b>		<b>16,197.00</b>		<b>16,197.00</b>	<b>32,394.00</b>

Tax Amount (in words) : **INR Thirty Two Thousand Three Hundred Ninety Four Only**

Company's PAN : **ABFFA7490Q**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
 \_\_\_\_\_  
 Authorised Signatory

This is a Computer Generated Invoice




**Tax Invoice**

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No.	Dated
	AI/2023/007	17-Nov-23
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Terms of Delivery <b>Bill Period 31 Oct to 15 Nov</b>		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	0	13,160.000 TON	126.00	120.00	TON	15,79,200.00
	<b>OUTPUT C GST @ 2.5%</b>				2.50 %		39,480.00
	<b>OUTPUT S GST @ 2.5%</b>				2.50 %		39,480.00
<b>Total</b>			13,160.000 TON				16,58,160.00

Amount Chargeable (in words) **INR Sixteen Lakh Fifty Eight Thousand One Hundred Sixty Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
0	15,79,200.00	2.50%	39,480.00	2.50%	39,480.00	78,960.00
<b>Total</b>	15,79,200.00		39,480.00		39,480.00	78,960.00

Tax Amount (in words) : **INR Seventy Eight Thousand Nine Hundred Sixty Only**

**Declaration**  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
**Jagpat Singh**  
 Authorised Signatory

This is a Computer Generated Invoice

*[Handwritten mark]*

*[Handwritten mark]*

49  
Tax Invoice

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**Aneja Infratech**  
 Ramaipatti, Mirzapur  
 GSTIN/UIN: 09ABFFA7490Q1ZM  
 State Name : Uttar Pradesh, Code : 09  
 E-Mail : aneja16infratech@gmail.com

Consignee (Ship to)  
**PNC INFRATECH LIMITED**  
 Village-Sonpur, Post-EKLI, Tehsil-Chunar  
 Dist. Mirzapur-  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09

Buyer (Bill to)  
**PNC INFRATECH LIMITED**  
 Village-Sonpur, Post-EKLI, Tehsil-Chunar  
 Dist. Mirzapur-  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09

Invoice No. <b>AI/2023/008</b>	Dated <b>30-Nov-23</b>
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery <b>Bill Period 16 Nov to 30 Nov</b>	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	0	18,947.000 TON	126.00	120.00	TON	<b>22,73,640.00</b>
	<b>OUT PUT C GST @ 2.5%</b>				2.50	%	<b>56,841.00</b>
	<b>OUTPUT S GST @ 2.5%</b>				2.50	%	<b>56,841.00</b>
<b>Total</b>			<b>18,947.000 TON</b>				<b>23,87,322.00</b>

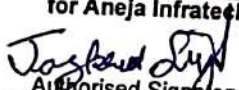
PENDING

Amount Chargeable (in words) **INR Twenty Three Lakh Eighty Seven Thousand Three Hundred Twenty Two Only**  
 Total **23,87,322.00** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
0	22,73,640.00	2.50%	56,841.00	2.50%	56,841.00	1,13,682.00
<b>Total</b>	<b>22,73,640.00</b>		<b>56,841.00</b>		<b>56,841.00</b>	<b>1,13,682.00</b>

Tax Amount (in words) : **INR One Lakh Thirteen Thousand Six Hundred Eighty Two Only**

**Declaration**  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
  
 Authorised Signatory

This is a Computer Generated Invoice

Ex

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## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No.	Dated
	AI/2023/009	21-Dec-23
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Terms of Delivery <b>Bill Period 01 Dec To 15 Dec</b>		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	25161100	19,719.000 TON	126.00	120.00	TON	23,66,280.00
	<b>OUT PUT C GST @ 2.5%</b>				2.50	%	59,157.00
	<b>OUTPUT S GST @ 2.5%</b>				2.50	%	59,157.00
Total			19,719.000 TON				₹ 24,84,594.00

Amount Chargeable (in words)

E. &amp; O.E

**INR Twenty Four Lakh Eighty Four Thousand Five Hundred Ninety Four Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
		Rate	Amount	Rate	Amount	Tax Amount
25161100	23,66,280.00	2.50%	59,157.00	2.50%	59,157.00	1,18,314.00
<b>Total</b>	<b>23,66,280.00</b>		<b>59,157.00</b>		<b>59,157.00</b>	<b>1,18,314.00</b>

Tax Amount (in words) : **INR One Lakh Eighteen Thousand Three Hundred Fourteen Only**

## Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
Jagpreet Singh  
Authorised Signatory

This is a Computer Generated Invoice

## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>AI/2023/010</b>	Dated <b>31-Dec-23</b>
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References
		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
Terms of Delivery <b>Bill Period 16 Dec to 31 Dec</b>			

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	BOLDER	25161100	15,735.000 TON	126.00	120.00	TON	18,88,200.00
	OUTPUT C GST @ 2.5%				2.50 %		47,205.00
	OUTPUT S GST @ 2.5%				2.50 %		47,205.00
Total			15,735.000 TON				₹ 19,82,610.00

PAID

Amount Chargeable (in words)

INR Nineteen Lakh Eighty Two Thousand Six Hundred Ten Only

E. &amp; O.E

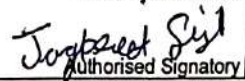
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
25161100	18,88,200.00	2.50%	47,205.00	2.50%	47,205.00	94,410.00
Total	18,88,200.00		47,205.00		47,205.00	94,410.00

Tax Amount (in words) : INR Ninety Four Thousand Four Hundred Ten Only

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech

  
 Authorised Signatory

This is a Computer Generated Invoice




**Tax Invoice**

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No.	Dated
	AI/2023/011	31-Jan-24
<b>Consignee (Ship to)</b> <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
<b>Buyer (Bill to)</b> <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Terms of Delivery		Bill Period 01 Jan-24 To 31 Jan-24

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	25161100	22,679.000 TON	126.00	120.00	TON	<del>27,21,480.00</del>
	<b>OUT PUT C GST @ 2.5%</b>				2.50 %		68,037.00
	<b>OUTPUT S GST @ 2.5%</b>				2.50 %		68,037.00
<b>Total</b>			22,679.000 TON				<del>28,57,654.00</del>

Amount Chargeable (in words) **INR Twenty Eight Lakh Fifty Seven Thousand Five Hundred Fifty Four Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
25161100	27,21,480.00	2.50%	68,037.00	2.50%	68,037.00	1,36,074.00
<b>Total</b>			<b>68,037.00</b>		<b>68,037.00</b>	<b>1,36,074.00</b>

Tax Amount (in words) : **INR One Lakh Thirty Six Thousand Seventy Four Only**

**Declaration**  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
*Jayashankar Singh*  
 Authorised Signatory

This is a Computer Generated Invoice

*(Signature)* *(Signature)*

Tax Invoice

**Aneja Infratech**  
 Ramaipatti, Mirzapur  
 GSTIN/UIN: 09ABFFA7490Q1ZM  
 State Name : Uttar Pradesh, Code : 09  
 E-Mail : aneja16infratech@gmail.com

Consignee (Ship to)  
**PNC INFRATECH LIMITED**  
 Village-Sonpur, Post-EKLI, Tehsil-Chunar  
 Dist. Mirzapur-  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09

Buyer (Bill to)  
**PNC INFRATECH LIMITED**  
 Village-Sonpur, Post-EKLI, Tehsil-Chunar  
 Dist. Mirzapur-  
 GSTIN/UIN : 09AACCP0377Q1ZU  
 State Name : Uttar Pradesh, Code : 09

Invoice No. <b>AI/2023/012</b>	Dated <b>19-Feb-24</b>
Delivery Note	Mode/Terms of Payment
Reference No. & Date. <b>AI/2023/012 dt. 19-Feb-24</b>	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery <b>Bill Period 01 Feb To 15 Feb</b>	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	25161100	19,702,000 TON	126.00	120.00	TON	22,44,240.00
	<i>OUT PUT C GST @ 2.5%</i>				2.50	%	56,106.00
	<i>OUTPUT S GST @ 2.5%</i>				2.50	%	56,106.00
<b>Total</b>			<b>19,702,000 TON</b>				<b>23,56,452.00</b>

Amount Chargeable (in words) **INR Twenty Three Lakh Fifty Six Thousand Four Hundred Fifty Two Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
		Rate	Amount	Rate	Amount	
25161100	22,44,240.00	2.50%	56,106.00	2.50%	56,106.00	1,12,212.00
<b>Total</b>	<b>22,44,240.00</b>		<b>56,106.00</b>		<b>56,106.00</b>	<b>1,12,212.00</b>

Tax Amount (in words) : **INR One Lakh Twelve Thousand Two Hundred Twelve Only**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
*[Signature]*  
 Authorised Signatory

This is a Computer Generated Invoice

*[Handwritten marks]*

**Tax Invoice**

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com	Invoice No. <b>AI/2023/013</b>	Dated <b>29-Feb-24</b>	
	Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Reference No. & Date. <b>AI/2023/013 dt. 29-Feb-24</b>	Other References	
	Buyer's Order No.	Dated	
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09	Dispatch Doc No.	Delivery Note Date	
	Dispatched through	Destination	
Terms of Delivery <b>Bill Period 16 Feb To 29 Feb</b>			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Amount
1	<b>BOLDER</b>	25161100	16,446.000 TON	126.00	120.00	TON	<b>19,73,520.00</b>
	<b>OUTPUT C GST @ 2.5%</b>				2.50 %		<b>49,338.00</b>
	<b>OUTPUT S GST @ 2.5%</b>				2.50 %		<b>49,338.00</b>
<b>Total</b>			<b>16,446.000 TON</b>				<b>₹ 20,72,196.00</b>

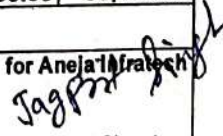
Amount Chargeable (in words) E. & O.E

**INR Twenty Lakh Seventy Two Thousand One Hundred Ninety Six Only**

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
25161100	19,73,520.00	2.50%	49,338.00	2.50%	49,338.00	98,676.00
<b>Total</b>			<b>49,338.00</b>		<b>49,338.00</b>	<b>98,676.00</b>

Tax Amount (in words) : **INR Ninety Eight Thousand Six Hundred Seventy Six Only**

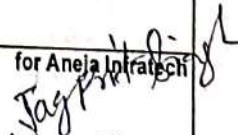
Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Aneja Infratech  
  
 Authorised Signatory

This is a Computer Generated Invoice




## Tax Invoice

<b>Aneja Infratech</b> Ramaipatti, Mirzapur GSTIN/UIN: 09ABFFA7490Q1ZM State Name : Uttar Pradesh, Code : 09 E-Mail : aneja16infratech@gmail.com		Invoice No. <b>AI/2023/014</b>	Dated <b>31-Mar-24</b>			
		Delivery Note	Mode/Terms of Payment			
		Reference No. & Date. <b>AI/2023/014 dt. 31-Mar-24</b>	Other References			
Consignee (Ship to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
Buyer (Bill to) <b>PNC INFRATECH LIMITED</b> Village-Sonpur, Post-EKLI, Tehsil-Chunar Dist. Mirzapur- GSTIN/UIN : 09AACCP0377Q1ZU State Name : Uttar Pradesh, Code : 09		Terms of Delivery <b>Bill Period 1 Mar To 31 Mar</b>				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>BOLDER</b>	0	22,350.000 TON	120.00	TON	26,82,000.00
	OUT PUT C GST @ 2.5%			2.50 %		67,050.00
	OUTPUT S GST @ 2.5%			2.50 %		67,050.00
	Total		22,350.000 TON			28,16,100.00
Amount Chargeable (in words) <b>INR Twenty Eight Lakh Sixteen Thousand One Hundred Only</b>						
E. & O.E						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
0	26,82,000.00	Rate	Amount	Rate	Amount	Tax Amount
		2.50%	67,050.00	2.50%	67,050.00	1,34,100.00
	<b>Total</b>		<b>67,050.00</b>		<b>67,050.00</b>	<b>1,34,100.00</b>
Tax Amount (in words) : <b>INR One Lakh Thirty Four Thousand One Hundred Only</b>						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		for Aneja Infratech  Authorised Signatory				

This is a Computer Generated Invoice



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**Service of Additional Affidavit in O.A No. 447 of 2024 titled-"Sampurna Nand Vs PNC Infratech Ltd. and Ors".**

1 message

**Lareb Ansari** <ansarilareb917@gmail.com>

11 January 2026 at 20:10

To: gicicgeorge.adv42@yahoo.in, Mukesh Verma &lt;mvermadv@gmail.com&gt;, pradeepmisra@yahoo.com

Cc: Ajit Sharma &lt;sharma.ajit@gmail.com&gt;

Ld. Counsel,

Kindly find the attached copy of the Additional affidavit filed by Respondent No.1 PNC Infratech Ltd. in O.A No. 447 of 2024 (National Green Tribunal )titled-"Sampurna Nand Vs PNC Infratech Ltd. and Ors".

Thank you.

Lareb Habib Ansari

Chambers of Mr Ajit Sharma

320, C.K. Daphtary Chambers Block

Supreme Court of India - 110001

Contact: 8766218379

**Additional Affidavit.pdf**

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